

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 3<sup>rd</sup> April, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

| S.NO.                              | CASE NO.  | PARTIES  | COUNSEL FOR PARTIES   |
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| <b>FOR DIRECTION</b>               |   |  |   |
| 1.                                 | <b>Original Application No. 05/2018</b><br>(Earlier O.A.No.174/2017)                                    | M/s Allied Exims<br>Vs.<br>Central Pollution Control Board & Anr.                  | Mr. S. A. Zaidi, Adv. for Applicant<br>Mr. Rajkumar, Adv. for CPCB<br>Mr. Pradeep Misra, Adv.   |
| <b>FOR ADMISSION</b>               |   |  |   |
| 2.                                 | Original Application No. 155/2018<br>(M.A. No.436/2018)   | M/s R. S. Poultry Farm<br>Vs.<br>State of Haryana & Ors.                           | Mr. A. R. Takkar & Mr. Ajay Bansal, Advs. for Applicant   |
| 3.                                 | Original Application No. 156/2018<br>(M.A. No.437/2018)   | M/s Parle Poultry Farm<br>Vs.<br>State of Haryana & Ors.                           | Mr. A. R. Takkar & Mr. Ajay Bansal, Advs. for Applicant   |
| 4.                                 | Original Application No. 157/2018<br>(M.A. No.438/2018)   | M/s Longowalia Poultry Farm<br>Vs.<br>State of Haryana & Ors.                      | Mr. A. R. Takkar & Mr. Ajay Bansal, Advs. for Applicant   |
| 5.                                 | Original Application No. 158/2018<br>(M.A. No.439/2018)   | M/s Garg Poultry Farm<br>Vs.<br>State of Haryana & Ors.                            | Mr. A. R. Takkar & Mr. Ajay Bansal, Advs. for Applicant   |
| 6.                                 | <b>M.A. No. 430/2018</b><br>Original Application No. 791/2017   | Birendra Singh<br>Vs.<br>Ministry of Environment, Forest and Climate Change & Ors. | Mr. Vipin Nair, Adv. for Applicant  |
| <b>AFTER NOTICE</b>                |   |  |   |
| 7.                                 | Original Application No. 116/2018<br>(M.A. No. 317/2018)  | Varun Sheokand<br>Vs.<br>Union of India & Ors.                                     | Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant<br>Mr. B. V. Niren, Adv. for R-8  |
| <b>FOR COMPLETION OF PLEADINGS</b> |   |  |   |
| 8.                                 | Original Application No. 332/2017<br>(M.A. No. 599/2017,<br>M.A. No. 1049/2017 &<br>M.A. No. 1050/2017) | Tejinder Kumar Jolly & Anr.<br>Vs.<br>State of Uttarakhand & Ors.                  | Mr. V. K. Shukla, Adv. for Applicant<br><br>Mr. Rahul Verma, ASG with Mr. Jaswant Singh, Adv. for State of Uttarakhand<br>Mr. Mukesh Verma, Adv.<br>Ms. Divya Roy, Adv.<br>Mr. Sarthak Raizada, Adv.<br>Mr. Pinaki Mishra, Sr. Adv. with Mr. Vivek Gupta, Adv. for R-3 & 4<br>Mr. Rajkumar, Adv. for CPCB |
| 9.                                 | Original Application No. 356/2017<br>(M.A. No. 666/2017 &<br>M.A. No. 1046/2017)                        | Naresh Kumar Jindal & Ors.<br>Vs.<br>Union of India & Ors.                         | Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant<br>Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 7<br>Mr. Pinaki Misra, Sr. Adv. with Mr. Sudhir Mishra, Adv. for R-8<br>Mr. Krishna Kumar Singh, Adv. for MoEF<br>Mr. Gautam Singh, Adv.                               |
| 10.                                | Original Application No. 516/2017   | Sanjay Rao Bhagul & Anr.<br>Vs.<br>State of Haryana & Ors.                         | Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant   |

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|                    |   |  | Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5<br>Mr. Himanshu Gupta, Adv. for R-6   |
| 11.                | <b>Original Application No. 15/2018</b><br>(Earlier O.A. No. 517/2017)      | M/s Caravan Tanners<br>Vs.<br>Uttar Pradesh Pollution Control Board              | Mr. S. A. Zaidi, Adv. for Applicant<br>Mr. Rajkumar, Adv. for CPCB<br>Mr. Pradeep Misra, Adv. for UPPCB<br>Mr. B. V. Niren, Adv. for CGWA  |
| 12.                | <b>Original Application No. 16/2018</b><br>(Earlier O.A. No. 518/2017)      | M/s Danish Leather<br>Vs.<br>Uttar Pradesh Pollution Control Board               | Inspection Report filed by Mr. Rajkumar, Adv. for CPCB   |
| 13.                | <b>Original Application No. 17/2018</b><br>(Earlier O.A. No. 519/2017)      | M/s Evergreen Enterprises<br>Vs.<br>Uttar Pradesh Pollution Control Board        | Inspection Report filed by Mr. Rajkumar, Adv. for CPCB   |
| 14.                | <b>Original Application No. 18/2018</b><br>(Earlier O.A. No. 520/2017)      | M/s Ashu Charm Udyog<br>Vs.<br>Uttar Pradesh Pollution Control Board             | Inspection Report filed by Mr. Rajkumar, Adv. for CPCB   |
| 15.                | <b>Original Application No. 19/2018</b><br>(Earlier Appeal No.21/2017)      | M/s R. B. Traders<br>Vs.<br>Central Pollution Control Board                      | Inspection Report filed by Mr. Rajkumar, Adv. for CPCB   |
| <b>FOR HEARING</b> |   |  |  |
| 16.                | Original Application No. 108/2013<br>(M.A No. 489/2015)                     | Legal Aid, National Green Tribunal Bar Association<br>Vs.<br>NCT of Delhi & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant<br>Mr. Vivek Kr. Tandon, Adv. for R-1, 5 & 6<br>Mr. A.K. Prasad, Adv. for R – 2<br>Ms. Sakshi Popli, Adv. for R - 3<br>Mr. Suresh Tripathy, Adv. for R – 4<br>Mr. D. Rajeshwar Rao, Adv. for R – 7<br>Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-8<br>Mr. Raj Kumar, Adv. with Mr. Bhupendra Kumar, LA for C.P.C.B.<br>Mr. Sunil Satyarthi, Adv. for DCB<br>Mr. Anusuya Salwan, Adv. for DSIIDC<br>Mr. B. V. Niren, Adv.<br>Mr. Tarunvir Singh Khehar, Adv. for GNCTD<br>Mr. Sumit Pushkarma, Adv. for DJB  |
| 17.                | Original Application No. 179/2013<br>(M.A No. 866/2014 & M.A. No. 644/2015) | Raj Hans Bansal<br>Vs.<br>Ministry of Water Resources & Ors.                     | Mr. Gaurav Kr. Bansal, Adv. for Applicant<br>Ms. Kimmi Brara, Adv. for R – 1<br>Ms. Panchajanya Batra Singh, Adv. for R-2<br>Mr. V. K. Tandon, Adv. for R – 3<br>Mr. A.K. Prasad, Adv. for R – 4<br>Mr. Suresh Tripathy, Adv. for R – 5<br>Mr. Narender Pal Singh, Adv. for R – 6<br>Mr. Ajeya Bhardwaj, Adv. for R-8<br>Mr. Sunil Satyarthi, Adv. for DCB<br>Mr. Anusuya Salwan, Adv. for DSIIDC<br>Ms. Sakshi Popli, Adv. for NDMC<br>Mr. A.D.N. Rao, Adv. for DMRC<br>Ms. P. S. Sindu, Adv.<br>Mr. S. K. Bhattacharya, Adv.<br>Mr. Vikas Sood, Adv.<br>Ms. Sangeeta Singh, Adv.<br>Mr. Pradeep Kumar, Adv.<br>Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana<br>Mr. Raj Kumar, Adv. with Mr. Bhupendra Kumar, LA for C.P.C.B.<br>Mr. Sumit Pushkarma, Adv. for DJB |

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| 18. | Appeal No. 67/2015<br>(M.A. No. 652/2015)  | Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors.<br>Vs.<br>Government of NCT Delhi & Ors. | Mr. Pinaki Mishra, Sr. Adv. with Mr. Pradeep Kumar, Adv. for Appellant<br><br>Mr. Narender Pal Singh, Adv. for R-1 to 3<br>Mr. A. Kr. Prasad, Adv. for R-4<br>Mr. Vivek Kr. Tandon, Adv. for R-5<br>Ms. Ranjana Roy, Adv. for R-6<br>Mr. Sudhir Kr., Adv. for R-7<br>Mr. Moni Chinmay, Adv. for R-8<br>Ms. Puja Kalra, Adv. for R-9<br>Mr. Tarunvir Singh Khehar, Adv. for GNCTD<br>Mr. Sumit Pushkarma, Adv. for DJB |
| 19. | Original Application No. 518/2015<br>(M.A. No. 1249/2015)                            | Deepak Enterprises<br><br>Vs.<br>Government of N.C.T. Delhi & Ors.  | Mr. Pinaki Misra, Sr. Adv. with Mr. Manish Chauhan, Adv. for Applicant<br><br>Ms. Sakshi Popli, Adv. for NDMC & DJB<br>Mr. Tarunvir Singh Khehar, Adv. for GNCTD<br>Mr. B. V. Niren, Adv. for R-9<br>Mr. Dinesh Jindal, LO for DPCC   |
| 20. | Original Application No. 496/2017  | Vikas Singh & Anr.<br><br>Vs.<br>State of Haryana & Ors.  | Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant<br><br>Mr. Suresh Kumar Sharma, Adv. for R-6<br>Mr. Jagant Sud, Adv. for R-9<br>Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana   |
| 21. | Original Application No. 556/2016<br>(M.A. No. 72/2017)                              | Haridutt Sharma & Anr.<br><br>Vs.<br>North Delhi Municipal Corporation & Ors.                               | Ms. Parul Gupta, Adv. for Applicants<br><br>Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Adv. for Govt. of NCT<br>Mr. Nitish Negi, Adv. for R-2<br>Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA<br>Mr. Prashant Sivarajan, Adv. for DUSIB<br>Ms. Puja Kalra, Adv. for North MCD<br>Mr. Sunil Dutt Dixit, Adv. for R-4   |
| 22. | Original Application No. 664/2016<br>(M.A. No. 304/2018 & <b>M.A. No. 450/2018</b> ) | Samaj Sewa Samiti<br><br>Vs.<br>Uttar Pradesh Pollution Control Board & Ors.                                | Mr. Gaurav K. Bansal, Adv. for Applicant<br><br>Mr. Pradeep Misra, Adv. for R-1<br>Mr. M. P. Shorawala, Adv. for R-2<br>Mr. Bhanwar Pal Singh Jadon, Adv. for UP<br>Mr. Manu Yadav, Adv. for R-4<br>Mr. Rajkumar, Adv. for CPCB<br>Mr. Divya Prakash Pande, Adv.<br>Ms. Priyanka Swami, Adv.<br>Mr. Rajesh Kumar Srivastava, MC, Bareilly<br>Mr. Ravi Dev Sharma, Adv. for Applicant in M.A. No. 450/2018             |
| 23. | Original Application No. 129/2017<br>(M.A. No. 236/2017 & M.A. No. 1057/2017)        | Pawan Kumar<br><br>Vs.<br>State of Haryana & Ors.   | Mr. S. A. Zaidi, Adv. for Applicant<br><br>Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2<br>Mr. Pradeep Kr. Saini, Adv. for R-3<br>Mr. Tarunvir Singh Khehar, Adv.<br>Mr. Shiv Sharma & Mr. Adhirej Singh, Adv.   |
| 24. | <b>M.A. No. 758/2017 IN</b><br>Original Application No. 42/2016                      | Rajeev Rai<br><br>Vs.<br>Union of India & Ors.  | Mr. Piyush Choudhary, Adv.<br><br>Mr. Divya Prakash Pande, Adv. for MoEF<br>Mr. Pradeep Misra, Adv. for UPPCB<br>Mr. Rahul Khurana, Adv. for R-5<br>Mr. Bhanwar Pal Singh Jadon, Adv. for UP  |

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